

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.28**  
**C.A.Nos.43, 49, 50/2021, 43/2023 & 24/2024 in**  
**C.P.No.219/BB/2020**

**IN THE MATTER OF:**

Mr. Randhir Hebbar & Anr. ... Petitioners  
Vs.  
M/s. Convergitycs Solutions Pvt. Ltd. ... Respondent

**Order under Section 241-242 of Companies Act, 2013**

**Order delivered on: 01.07.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : ---  
For the Respondent : ---

**ORDER**

Due to paucity of time, the case is adjourned to **29.08.2024**.

**-Sd-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**

Shruthi